

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:3264
ANSWERED ON:15.04.2002
PENDING CASES OF LEASE LICENCES
KAILASH MEGHWAL

Will the Minister of COAL AND MINES be pleased to state:

- (a) the number of cases lying pending with the Government pertaining to Rajasthan regarding mining survey lease licences, appeal/revision of dispute of primary and secondary minerals and other suits during the last three years, mineral-wise and subject-wise;
- (b) the dates since when these are lying pending; and
- (c) the time by which these are likely to be settled?

Answer

THE MINISTER OF COAL AND MINES(SHRI RAM VILAS PASWAN)

(a) to (c):There are 10 cases received from Government of Rajasthan pending for prior approval of the Central Government for grant of Reconnaissance Permit, Prospecting Licence or Mining Lease . Of these, 5 cases were received in the 2nd half of the year 2001 and 5 were received in the 1st quarter of year 2002. In addition, 59 cases of revision application filed during the last 3 years against the decision of the State Govt. of Rajasthan are pending with the Central Tribunal (Mines).